

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 27.05.2019 (MONDAY)
COURT OF CHAIRPERSON
10:30 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson, Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical).

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No.96 of 2019	Pranami Trading Pvt ltd. Vs. Kieon Developers Pvt Ltd.	Kush Chaturvedi	Anjum Parvez
2.	Comp. App. (AT) (Ins) No. 316 of 2019	Abhishek Jaiswal Vs. Raj Process Equipments & Systems Pvt. Ltd. & Anr.	Amit Jaiswal	Ankit Acharya
3.	Comp. App. (AT) No. 90 of 2019	Rohit Garodia. Vs. Vito India Advisors Pvt Ltd & Ors.	Nitin Mishra	Anupinder Jassal
4.	Transfer C.A. (AT) (Compt.) No. 01 of 2017 Compt. (Execution) Case (AT) No. 01/2018 (Old Compensation Application No. 02 of 2015)	Sai Wardha Power Ltd Vs. Coal India Ltd &Anr.	Bina Gupta	Pallavi S. Shroff

For Admission (Fresh Cases)

5.	Comp. App. (AT) (Ins) No. 570 of 2019	Naranbhai Dahyabhai Chavda & Anr. Vs. Dharmendra Enterprise & Ors.	Hardik Luthra	
6.	Comp. App. (AT) (Ins) No. 571 of 2019	State Bank of India. Vs. Rohit Ferro Tech Ltd.	Ritu Bhalla	
7.	Comp. App. (AT) (Ins) No. 572 of 2019	Rajan Gupta. Vs. Ashok Kumar Sharma & Anr.	Anjali Jain	
8.	Comp. App. (AT) (Ins) No. 573 of 2019	Usman Sheriff. Vs. Sew Infrastructure Ltd & Anr.	Jay Kishore Singh	
9.	Comp. App. (AT) No. 127 of 2019	Canara Bank. Vs. Valecha Engineering Ltd.	Sunil Fernandes	Amrita Joshi
10.	Comp. App. (AT) No. 136 of 2019	Surinder Kumar Viridi. Vs. Beavers Leathers Pvt Ltd & Ors.	Saurabh Kalia	

For Admission (After Notice)

11.	Comp. App. (AT) (Ins) No. 12 of 2019	Jakson Engineers Ltd. Vs. Refex Energy Ltd.	Amar Gupta	Kumarpal R Chopra
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12.	Comp. App. (AT) (Ins) No. 410 of 2019	Maharashtra State Electricity Distribution Co. Ltd. Vs. Phoenix Erectors Pvt. Ltd. &Ors.	Pallavi Sharma	
13.	Comp. App. (AT) (Ins) No. 433 of 2019	Valmont Structures Pvt. Ltd. Vs. Thakkarsons Roll Forming Pvt. Ltd.	Sumesh Dhawan	
14.	Comp. App. (AT) No. 88 of 2019	Registrar of Companies Vs. Apoorva Leasing Finance & Investment Company Ltd.& Anr.	Kamal Kant Jha	Anjali Sharma (R1) Parvez Naikwadi- R2

12:00 Noon

For Admission (After Notice)

15.	Comp. App. (AT) (Ins) No. 219 of 2019	Committee of Creditors of Amtek Auto Ltd through Corporation bank. Vs. Dinkar T.Venkatasubramanian& Ors. With	Charu Bansal	Sumant Batra-RP, K. Datta, Sumesh Dhawan, Gyanendra Kumar
16.	Comp. App. (AT) (Ins) No. 442 of 2019	Liberty House Group Pte Ltd. Vs. Dinkar T. Venkatasubramanian & Anr. With	Prachi Johri	Misha-CoC Sumant Batra-RP
17.	Comp. App. (AT) (Ins) No. 443 of 2019	Liberty House Group Pte Ltd. Vs. The Committee of Creditor of Amtek Auto Ltd & Anr.	Prachi Johri	Misha-CoC Sumant Batra-RP

02: 00 PM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App (AT) No. 275 of 2017	Mcdonald's India Pvt. Ltd. & Ors. Vs. Vikram Bakshi & Ors. With	Niti Dixit Rahul Dave & Amit Dhingra (A-1) Sumit Chopra, ShivamRaheja&Rauna qMathur (A-2 & 3)	TejaKaria, AishuaryVikram&S hubhaang Sinha (R- 1 & 2) Pallavi Srivastava (R-7)
2.	Comp. App (AT) No. 280 of 2017	Vikram Bakshi & Ors. Vs. Connaught Plaza Restaurants Pvt. Ltd. & Ors.	TejasKaria Manu Krishnan	Niti Dixit Sumit Chopra Pallavi Srivastava (R-8)
3.	Comp. App. (AT) (Ins) No. 131 of 2019	Asset Reconstruction Company (India) Ltd. Vs. Unimark Remedies Ltd (Through Resolution Professional) & Anr.	Shashank Agarwal	Rohan Agrawal (R1), Ekta Choudhary

For Admission (Fresh Case)

4.	Contempt Case (At) No. 15-16 of 2019 in Comp. App. (AT) (Ins) No. 483 of 2018	EIH Ltd. Vs. Subodh Kumar Agrawal	Arijit Mazumdar	Nikhil Jain
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For Admission (After Notice)

5.	Contempt Case (AT) No. 07 of 2019 in Comp. App. (AT) (Ins) No. 552 of 2018	Gandhar Oil Refinery (India) Ltd. Vs. Raghu Rama Krishna Raju	Nitin Saravanan	Anirudh Wadhwa-RP Abhishek Sharma-R4 Alok Dhir
6.	Contempt Case (AT) No. 08 of 2019 in Comp. App. (AT) (Ins) No. 553 of 2018	Gandhar Oil Refinery (India) Ltd. Vs. Raghu Rama Krishna Raju &Ors.	Nitin Saravanan	Nithin Saravanan Anirudh Wadhwa-RP Yogesh Kumar Jagia
7.	Contempt Case (AT) No. 09 of 2019 in Comp. App. (AT) (Ins) No. 553 of 2018	Sudip Bhattacharya Vs. Raghu Rama Krishna Raju & Ors.	Ashish Prasad	Yogesh Kumar Jagia
8.	Contempt Case (AT) No. 13 of 2019 in Comp. App. (AT) (Ins) No. 552 of 2018	Raghu Rama Krishna Raju Vs. Gandhar Oil Refinery (India) Ltd.	Anirudh Wadhwa	Arunima-R1 Nakul Sachdeva-R2(IRP)

For Hearing

9.	Comp. App. (AT) (Ins) No. 389 of 2018	Anil Kohli, R.P. for DunarFoods Ltd. Vs. Directorate of Enforcement&Anr.	Abhishek Anand	R.K. Mishra (R-DOE), Sandeep Bisht -(R-NSE)
10.	Competition Appeal (AT) No. 06 of 2018	All Kerala Chemists & Druggists Association &Ors. Vs. CCI &Ors. with	Sajith P. Warriar	Abhishek Yadav
11.	Competition Appeal (AT) No. 08 of 2018	A. N. Mohan Vs. Sudeep P M & Ors. with	Amit Gupta	Abhishek Yadav
12.	Competition Appeal (AT) No. 09 of 2018	Thrissur District Unit of AKCDA &Ors. Vs. CCI & Ors. with	Sajith P. Warriar	Abhishek Yadav
13.	Competition Appeal (AT) No. 10 of 2018	Kasargod District Unit of AKCDA &Ors. Vs. CCI & Ors.	Sajith P. Warriar	Abhishek Yadav

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By Order
-sd/-

Registrar